

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:551
ANSWERED ON:03.12.2004
REVISION OF ELECTORAL ROLLS
Pathak Shri Brajesh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Election Commission has, for the first time, decided to utilise the services of Post Offices for country-wide revision of Electoral Rolls by providing them with required manpower;
- (b) if so, the details thereof; and
- (c) the time by which the Electoral Rolls are likely to be revised?

Answer

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

(a) and (b): Yes, Sir. The Election Commission of India has informed that it has decided to associate countrywide Post Offices also in the exercise of revision of electoral rolls and laid detailed procedural guidelines for the purpose. Under the scheme, the Post Offices have been identified as 'Designated Locations' where draft electoral rolls can be published and displayed for the benefit of public. The Post Offices will maintain various Forms for the purpose and will provide the same to the public free of cost. They will also accept filled up application forms from the individuals or members of his family, but not receive applications in bulk. The postman while on his beat would ascertain whether the particulars furnished by the individuals in different forms tally.

(c): A Statement containing the schedule of revision of electoral rolls issued by the Election Commission of India is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.551 FOR 3.12.2004

INTENSIVE REVISION OF ELECTORAL ROLLS - PROGRAMME - 2005 (As on 30.11.2004)

Name of the Revi- States/U.Ts. sion	Stage of revision
type House to Hose enumeration manuscript, comparison of manuscript with relevant parts of the previous electoral rolls of 2004 data entry of new electors and carrying out corrections, whenever necessary in respect of the data base, generation of check list, comparison thereof and printing of raft roll. Supply of electoral rolls and Forms 6, 7,8,8A to area Post Offices	Preparation of Draft publica- Period for Disposal Preparation & Final tion on filing of of claims printing of publication & and supplements of rolls on objections and objec- of Additions, tions by deletions and relevant part/ corrections by section of electoral roll in Gram Sabha/ Urban Local Bodies and Resident Welfare association Meetings etc. Supply of electoral rolls and Forms 6, 7,8,8A to area Post Offices

Arunachal Inte- Revision deferred due to Legislative Assembly election held in October, 2004.

Pradesh nsive Schedule is being finalized.

Assam Inte-

(Except nsive 01.10.2004 to 26.11.2004 to 07.04.2005 07.04.2005 to 12.05.2005 30.05.2005 31.05.2005
AC No.115) 25.11.2004 05.04.2005 21.04.2005
(Except
Kamrup Distt)

AC No.48,49, Inte- 01.10.2004 to 03.12.2004 to 07.04.2005 07.04.2005 to 12.05.2005 30.05.2005 31.05.2005
50,51,52,53,54 nsive 02.12.2004 05.04.2005 21.04.2005
& 55 of Kamrup
District

AC No.115 Inte- 18.11.2004 to 21.12.2004 to 07.04.2005 07.04.2005 to 12.05.2005 30.05.2005 31.05.2005
nsive 20.12.2004 05.04.2005 22.04.2005

J & Kashmir Inte- 02.08.2004 to 04.09.2004 to 31.12.2004 31.12.2004 to 23.02.2005 10.03.2005 13.03.2005

(@ Except AC nsive 03.09.2004 28.10.2004 31.01.2005
No.25,46,
64,79)

Manipur Inte- 01.10.2004 to 01.11.2004 to 22.12.2004 22.12.2004 to 07.02.2005 21.02.2005 24.02.2005

(@ Except nsive 30.10.2004 21.12.2004 15.01.2005
AC No.18)

Meghalaya Inte- 05.10.2004 to 20.11.2004 to 21.12.2004 22.12.2004 to 21.02.2005 15.03.2005 21.03.2005
nsive 19.11.2004 20.12.2004 24.01.2005

Mizoram Inte- 02.08.2004 to 04.10.2004 to 20.12.2004 20.12.2004 to 09.02.2005 28.02.2005 01.03.2005
nsive 03.10.2004 28.11.2004 10.01.2005

Nagaland Inte- 01.09.2004 to 11.10.2004 to 31.01.2005 01.02.2005 to 28.02.2005 15.03.2005 20.03.2005
nsive 10.10.2004 30.01.2005 15.02.2005

Tripura Inte- 03.09.2004 to 15.10.2004 to 14.12.2004 14.12.2004 to 21.01.2005 09.02.2005 10.02.2005
nsive 14.10.2004 13.12.2004 31.12.2004

@ = Where bye-elections were held in October, 2004. Schedule is being finalized.

SPECIAL SUMMARY REVISION OF ELECTORAL ROLLS - PROGRAMME - 2005 (As on 30.11.2004)

Name of Revi- Stage of revision

States/U.Ts. sion

type Draft Period for Special Disposal of Preparation Final
publication on filing of campaign dates claims and and printing of publication
claims & for receiving objections by supplements of of Electoral
objections and claims and additions, Rolls on
reading of objections at deletions and
relevant part/ all designated corrections by
section of locations
electoral roll

in Gram Sabha/
Urban Local
Bodies and
Resident
Welfare
association
Meetings, etc.

Andhra Pradesh Spl. 15.09.2004 Between 25 & 26.09.2004 01.12.2004 31.12.2004 03.01.2005

(Except AC Summary 15.09.2004 & 09 & 10.10.2004
No.213, 220) 15.10.2004

AC No.213,220 - 16.11.2004 Between 20 & 21.11.2004 31.12.2004 17.01.2005 21.01.2005
16.11.2004 and 04 & 05.12.2004
10.12.2004

Bihar (Except Spl. 15.09.2004 Upto 30-10-2004 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
17 Districts##) Summary 09 & 10.10.2004
and (Except 21-
Madhepura PC-
Assembly
Segment No.115,
116, 120 to 123)

17 Districts## - 15.10.2004 Upto 23.11.2004 16 & 17.10.2004
06 & 07.11.2004 - - -

21-Madhepura 27.10.2004 upto 23.11.2005 30 & 31.10.2004 01.12.2004 31.12.2004 03.01.2005
PC-Assembly 06 & 07.11.2004
Segment No.115,
116,120 to 123

Chhattisgarh Spl. 07.02.2005 07.02.2005 12, 13, 19 & 21.03.2005 04.04.2005 11.04.2005
Summary 28.02.2005 20 Feb., 2005

Goa (Except Spl.
AC No.40) Summary 15.09.2004 Between 25&26.09.2004 01.12.2004 31.12.2004 03.01.2005
15.09.2004 09 & 10.10.2004
and 15.10.2004

AC No.40 - 16.11.2004 Between 20 & 21.11.2004 31.12.2004 17.01.2005 21.01.2005
16.11.04 4 & 5.12.2004
and 10.12.2004

Gujarat Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005

(Except AC Summary 15.09.2004 09 & 10.10.2004
No.29, 103, and 15.10.2004
138, 164, 179)

AC No.29, 103, - 16.11.2004 Between 20 & 21.11.2004 31.12.2004 17.01.2005 21.01.2005
138, 164, 179 16.11.2004 04 & 05.12.2004
and 10.12.2004

Haryana (Except Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
AC No.8 & 38) Summary 15.09.2004 09 & 10.10.2004
and 15.10.2004

AC No.8 & 38 Prin- 29.09.2004 Between 6,7,23 & 06.12.2004 31.12.2004 03.01.2005
ting of 29.09.2004 24-10-2004
rolls and 29.10.2004
with
photo-
graphs

Himachal Pr. Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005

(Except AC No. Summary 15.09.2004 09 & 10.10.2004
1 & AC No.37) and 15.10.2004

1-Kinnaur(ST)AC - 16.12.2004 16 to 31.12.2004 - Upto 31.01.05 - 15.02.2005

AC No.37 - 16.11.2004 Between 20 & 21.11.2004 31.12.2004 17.01.2005 21.01.2005
16.11.04 4 & 5.12.2004
and 10.12.2004

Jharkhand Spl. 15.09.2004 Upto 30-10-2004 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
Summary 09 & 10.10.2004

Karnataka Spl. 15.09.2004 Between 19 & 26.09.2004 23.12.2004 23.02.2005 28.02.2005

(Except 8 ACs Summary 15.09.2004 3,9 & 10.10.2004
under PC No.1) and 15.10.2004

\$ Municipal Spl. 01.10.2004 Between 09 & 10.10.2004 23.12.2004 23.02.2005 28.02.2005
Corporation Summary 01.10.2004 17 & 24.10.2004
and 23.11.2004

AC No.1,2,3,4, Spl. 16.11.2004 Between 20 & 21.11.2004 - Between 28.02.2005
5,6,8 & 9 within Summary 16.11.2004 04 & 05.12.2004 11.12.2004
PC No.1-Bidar and 10.12.2004 and 27.02.2005

Kerala Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
Summary 15.09.2004 09 & 10.10.2004
and 30.10.2004

Madhya Pradesh Spl. 07.02.2005 07.02.2005 28.02.2005 12,13,19 & 04.04.2005 11.04.2005
Summary 20 Feb., 2005
21.03.2005

Maharashtra Summary Revision deferred due to Legislative Assembly election held in October, 2004.
Schedule is being finalized.

Orissa Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
Summary 15.09.2004 09 & 10.10.2004
and 15.10.2004

Punjab (Except Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
AC.No.20,41,45) Summary 15.09.2004 09 & 10.10.2004
and 15.10.2004

AC No.41 & 45 - 16.11.2004 Between 20 & 21.11.2004 31.12.2004 17.01.2005 21.01.2005
16.11.04 4 & 5.12.2004

and 10.12.2004

AC No.20 - 28.01.2005 Between - 18.03.2005 18.04.2005 25.04.2005
28.01.05
and 18.02.2005

Rajasthan Spl. 07.12.2004 Between 18 & 19.12.2004 15.03.2005 30.03.2005 31.03.2005
Summary 07.12.2004
and 21.12.2004

Sikkim Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
Summary 15.09.2004 09 & 10.10.2004
and 15.10.2004

Tamil Nadu# Programme is being finalized.

Uttaranchal Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005

(Except Summary 15.09.2004 09 & 10.10.2004
AC No.45) and 15.10.2004

AC No.45 - 16.11.2004 Between 20 & 21.11.2004 31.12.2004 17.01.2005 21.01.2005
16.11.04 4 & 5.12.2004
and 10.12.2004

Uttar Pradesh Spl. 15.09.2004 Between 18 & 19.09.2004 15.12.2004 17.01.2005 20.01.2005

(Except 10 ACs Summary 15.09.2004 09 & 10.10.2004
falling under and 15.10.2004
PC No.23 & 65)
and AC No.69,
120, 124, 144,
220, 235, 252,
261, 356, 359,
372, 394 where
revision was
deferred due to
bye-elections)

AC No.69, 120, - 16.11.2004 Between 20 & 21.11.2004 31.12.2004 17.01.2005 21.01.2005
124, 144, 220, 16.11.04 4 & 5.12.2004
235, 261, 356, and 10.12.2004
359, 372 & 394.

AC No.113, 114, Schedule to be finalized after bye-election in PC No.23 and 65 to be held in December, 2004.
115, 116 & 117
falling under
PC No.23, AC
No.321, 322,
324, 325 & 326
falling under
PC No.65 and
AC No.252.

(Total 11 ACs).

West Bengal Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005

(Except AC No. Summary 15.09.2004 09 & 10.10.2004
21, 25, 141, and 15.10.2004
142, 153)

AC No.84 to 86, Upto 8-11-2004
93 to 98 and 87

AC No.21, 25, - 16.11.2004 Between 20 & 21.11.2004 31.12.2004 17.01.2005 21.01.2005
141, 142 & 153 16.11.04 and 4 & 5.12.2004
10.12.2004

A & N Islands Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
Summary 15.09.2004 and 09 & 10.10.2004
15.10.2004

Chandigarh Spl. 15.09.2004 Between 18 & 19.09.2004 31.01.2005 10.02.2005 15.02.2005
Summary 15.09.2004 and 09 & 10.10.2004
15.10.2004

Daman & Diu Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
Summary 15.09.2004 09 & 10.10.2004
and 15.10.2004

D & N Haveli Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
Summary 15.09.2004 09 & 10.10.2004
and 15.10.2004

NCT of Delhi Spl. 10.01.2005 Between 15 & 16.01.2005 31.03.2005 29.04.2005 30.04.2005
Summary 10.01.2005 29 & 30.01.2005
and 10.02.2005

Lakshadweep Spl. 15.09.2004 Between 18 & 19.09.2004 01.12.2004 31.12.2004 03.01.2005
Summary 15.09.2004 09 & 10.10.2004
and 15.10.2004

Pondicherry Spl. 17.01.2005 Upto 15.02.2005 29 & 30.01.2005 31.03.2005 15.04.2005 18.04.2005
Summary 12 & 13.02.2005

= District of Purnea, Araria, Kishanganj, Katihar, Saharsa, Supaul, Madhepura, Drbhanaga,
Samastipur, Madhubani, East Champaran, West Champaran, Sitamarhi, Sheohar, Muzaffarpur,
Khagaria and Begusarai in Bihar State.

\$ = Municipal Corporation areas of Bangalore, Hubli-Dharwar, Mysore, Mangalore, Belgaum and
Gulbarga and three Assembly Segments of Bangalore District.

= Intensive in AC No.1 to 14, 17 to 20, 88 to 91, 104 to 107, 141 to 145, 165 to 168 and
218-219 falling partly or wholly in Municipal Corporation Areas in the districts of Chennai,
Tiruvallur, Kancheepuram, Salem, Coimbatore, Tiruchirapalli, Madurai and Tirunelveli.
In rest of the constituencies a Special Summary Revision is being undertaken.